

COURT - II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 1 of 2011

Dated: 6th September, 2011

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

DPSC ... Appellant (s)
Versus

West Bengal Electricity Regulatory
Commission ...Respondent (s)

Counsel for the Appellant(s): Mr. Atul Shankar
Ms. Shruti Verma

Counsel for the Respondent(s):

ORDER

At the request of the learned Counsel for the appellant,
post the matter for hearing on 26.09.2011

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

PK